

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-120/ND/2017

IN THE MATTER OF:

M/s. Megha Airways Ltd with Mega Cororation Ltd.

... PETITIONER

SECTION :

Under Section 230-232

Order delivered on 07.11.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)


For the Petitioner/Applicant : Mr. Mukesh Sukhija, Advocate

For the Respondents :

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.11.2017